

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.04.2025

ORDER NO. 89 of 2025

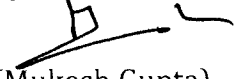
Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for CESTAT, New Delhi from 05.05.2025 to 09.05.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 05.05.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member(Technical)	Customs Division Bench matters.
to 09.05.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association, New Delhi/O/o Chief Commissioner, New Delhi (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar